GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.6177

TO BE ANSWERED ON THE 4TH APRIL, 2018

ALLOCATION OF BUSINESS

6177. DR. UDIT RAJ:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether the Government of India Allocation of Business Rules and Transaction of Business Rules, 1961 states that the Defence Secretary and not the Minister of Defence is responsible for Indiaøs defence;
- (b) if so, whether the Government propose to correct this anomaly in distribution of powers; and
- (c) if so, the details thereof?

(a) No, Madam.

(b) & (c): Does not arise.
